

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 11th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DNH Power Distribution Co. Ltd. Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s) : Mr. Varun Pathak a/w
Mr. Anish Garg (Rep.) for R.1
Ms. Savita Sinha for R.2 to 4**

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **08.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts